

**GOVERNMENT OF INDIA**  
**MINISTRY OF MINORITY AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 30.11.2009**  
**ANSWERED ON**  
**RESERVATION FOR MINORITY COMMUNITIES .**

1145

SHRI PENUMALLI MADHU

Will the Minister of COALCOALMINORITY AFFAIRS be pleased to state :-

- (a) whether it is a fact that Andhra Pradesh Government has provided reservation of 4 per cent for minorities who are socially and economically backward;
- (b) if so, the steps his Ministry is taking to provide reservation for minorities at the national level.
- (c) whether it is a fact that many demands have been made for placing Ranganath Mishra Commission Report on the Table of both the Houses;
- (d) if so, the reasons for not making public the above report so far; and
- (e) the efforts his Ministry is making to include Muslims in the OBC quota?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS

(SALMAN KHURSHID)

- (a) Andhra Pradesh Government has provided 4 per cent reservation to the socially and educationally Backward Classes of Muslims.
- (c) Yes, Sir.
- (b), (d) and (e) The Government is still examining the various aspects of the National Commission for Religious and Linguistic Minorities (NCRLM) report, including from constitutional and legal angles. Decisions on making the report public and on the action to be taken on it have not yet been taken.